

JUDGE-WISE AND CATEGORY WISE PENDING OF CASE IN THE COURTS OF ADJ FOR THE MONTH OF MAY 2018

SNO.	DISTRICT JUDGE AND ADDITIONAL DISTRICT JUDGES (SOUTH EAST)	SUIRS	APPLICATION UNDER ARBITRATION & CIVIL CONCILIATION ACT										MISC. CASES	EXECUTION	DE	PROBATE ACT CASE	TRADE MARK	TRANSFER PETITION / APPLICATIONS	GUARDIANSHIP ACT CASES	MENTAL HEALTH	Rent Central Appeal	ELECTION PETITION	TOTAL
			Regulr Appeal	MCA	MCD	PPA	LAC	MISC. CASES	EXECUTION	DE	PROBATE ACT CASE	TRADE MARK											
1	SH. GIRISH KATHPALIA D&J (SE)	177	43	18	6	16	46	0	6	4	3	5	0	14	5	0	62	0	405				
2	MS. SURYA MALIK GROVER, ADJ-01	733	49	44	4	0	0	45	47	280	0	87	8	0	8	0	0	0	1305				
3	SH. SONU AGNIHOTRI, ADJ-02	925	80	54	7	0	0	0	16	202	0	21	3	0	1	0	0	0	1289				
4	SH. NARESH KUMAR LAKA, ADJ-03	911	53	46	2	0	0	0	1	309	0	11	5	0	1	1	0	2	1342				
5	MS. NEELOFER ABIDA PRAVEEN, ADJ-04	828	46	38	3	0	0	0	27	442	0	7	0	0	1	2	0	0	1394				
6	SH. ANIL ANTLI, ADJ-05	270	2	0	0	0	0	0	6	19	0	0	167	0	0	0	0	0	464				
7	SH. SATISH KUMAR ARORA, ADJ-06	860	55	33	2	0	2	0	2	214	5	14	0	0	2	0	2	0	1191				
7	MS. VANDANA JAIN, ADJ-07	929	60	56	9	0	0	1	20	311	0	33	6	0	0	0	0	0	1425				

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2018

JUDGE WISE AND CATEGORY WISE PENDENCY OF CASE IN THE COURTS OF ASJ FOR THE MONTH OF MAY 2018

S.NO.	SESSIONS JUDGE/ADDITIONAL SESSIONS JUDGES (SE)	CULPABLE HOMICIDE	OTHER SESSION \$ CASE	304B		306		304A		SEBI ACT		376		376 (D)		363/365/3 68/360/5 06 IPC		TP ACT		SC/ST ACT		CRIMINAL APPEALS	CRIMINAL REVISION	NDPS	MISC.	MCOCA ACT	POCSO ACT	PMLA	COMPLAIN TCASES	TRANSFER PETITION	TOTAL
				IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC	IPC										
1	SH. GIRISH KATHPALIA J&S (SE)	0	37	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	68	84	0	0	0	0	0	0	0	198
2	SH. PREM KR. BARTHUAL ASJ-01	3	14	0	0	4	0	0	16	0	0	5	0	0	0	0	0	0	0	0	0	3	1	0	0	0	0	3	0	0	624
3	SH. AJAY KUMAR KUHAR, ASJ-02	39	102	6	0	0	0	1	1	0	0	0	0	0	0	0	0	0	19	0	0	114	114	0	5	0	0	3	0	0	406
4	Sh. Sunesh Kumar Gupta ASJ-04 & Spl Judge (NDPS)	45	80	8	5	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	107	56	55	0	0	0	0	0	0	358
5	SH. GULSHAN KUMAR, ASJ-03	44	121	12	0	4	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	172	209	0	0	2	0	0	0	0	566
6	SH. SANJEEV KUMAR, ASJ-05	29	179	11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	173	180	0	0	0	0	0	0	0	572
7	MS. RENU BHATTNAGAR, ASJ (FC)	25	221	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	112	69	0	0	0	0	0	0	0	442
8	DR. NEERA BHARIHOKE ASJ-06	0	0	0	0	0	0	0	181	15	1	0	0	0	0	0	0	0	0	0	0	12	12	0	0	0	0	0	0	0	222

SOUTH EAST DISTRICT

**JUDGE- WISE AND CATEGORY WISE PENDENCY OF CASE IN THE COURTS OF MACT FOR THE MONTH OF
MAY 2018**

S.NO.	PRESIDING OFFICERS, MOTOR ACCIDENT CLAIMS TRIBUNAL (SOUTH EAST)	FATAL	INJURIES	DAMAGE OF PROPERTY	A.I.R./DAR	EXECUTIONS	DEPARTMENTAL ENQUIRY	MISCELLANEOUS	TOTAL
1	SH. RAJEEV BANSAL, PO MACT-01	171	147	9	285	40	0	0	652
2	SH. RAJKUMAR CHAUHAN PO MACT-02	31	25	1	141	179	0	0	377

JUDGE-WISE AND CATEGORY WISE PENDENCY OF CASE IN THE COURTS OF CIVIL JUDGES (SOUTH EAST)
MAY 2018

S.No.	Name of the Judicial Officer	Designation	CIVIL SUITS	EVICITION PETITIONS UNDER DELHI RENT CONTROL ACT	APPLICATIONS U/S 27 & SECTION 44/45 OF DELHI RENT CONTROL ACT	U/S 138 Mact	APPEALS AGAINST MISCELLANEOUS ORDER	APPEAL AGAINST FINAL ORDERS/DECREE	MISC. CIVIL SUITS	AMENITIES	PETITIONS FOR INSOLVENCY	EXECUTION	ERC	SUCCESSIONS	EXECUTION RENT CASES	MISC. CIVIL APPLICATION	PETITION FOR GUARDIAN SHIP	TOTAL
1	MS. MONIKA SAROHA SCJ-cum-RC	SCJ-cum-RC	346	55	10	0	5	10	15	0	0	104	31	0	0	0	0	576
2	SH. SUSHIL ANUJ TVAGI JSCC-cum-ASCCJ-cum-GJ	JSCC-cum-ASCCJ-cum-GJ	830	0	0	0	5	17	44	0	2	131	0	0	0	0	4	1033
3	SH. VIKRANT VAID ACJ-cum-CCJ-cum-ARC	ACJ-cum-CCJ-cum-ARC	387	143	40	0	0	0	0	3	0	70	0	165	13	8	0	829
4	MS. SHRIYA AGRAWAL Civil Judge	CIVIL JUDGE	747	0	0	36	0	0	42	0	0	202	0	0	0	0	0	1027

